

SUPREME COURT OF INDIA

F. No. 61/Judl./2023
1st September, 2023

C I R C U L A R

Reg: Disbanding the old E-filing Portal w.e.f. 01.09.2023.

It is notified to all concerned that the old e-filing portal stands closed w.e.f. 01.09.2023, in order to avoid repetition and duplication of e-filed cases.

The cases lying in the old e-filing portal may either be uploaded in the new E-filing Portal or physically transmitted at the filing counter.

The computation of limitation period would remain the same, as on the date of initial filing of the case on the old e-filing portal.

-sd/-
(Hargurvarinder S. Jaggi)
Registrar (Technology)

-sd/-
(Puneet Sehgal)
Registrar (J-A)

-sd/-
(Pavanesh D.)
Registrar (J-L)

Copy to:

1. Supreme Court Bar Association with five spare copies of the Circular with a request that the Circular may be displayed on the Notice Board of the Bar Association for information to the Members of the Bar.
2. Supreme Court Advocates-on-Record Association with five spare copies of the Circular with a request that the Circular may be displayed on the Notice Board of the Association for information to the Members of the Association.
3. At all the Notice Boards.
4. All concerned.